

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.4549 of 2020

1. Hira Lal Keshri @ Hira Keshri
2. Sonu Keshri @ Bharat Kumar
3. Amit Keshri @ Amit Kumar Keshri Petitioners

Versus

1. The State of Jharkhand
2. Sheela Santosh Opposite Parties

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners : Mr. Sudhansu Kr. Deo, Advocate
For the State : Mr. Santosh Kr. Shukla, Addl.P.P
For the O.P. No.2 : Mr. Ankit Kumar, Advocate

Order No.03 Dated- 17.04.2021

Heard the parties through video conferencing

Learned counsel for the petitioners seeks permission of this Court to withdraw this anticipatory bail application.

Permission is accorded.

This anticipatory bail application stands dismissed as withdrawn.

(Anil Kumar Choudhary, J.)